



2026:AHC:5105

HIGH COURT OF JUDICATURE AT ALLAHABAD

WRIT - A No. - 18939 of 2025

Dinesh Kumar Pal

.....Petitioner(s)

Versus

District Magistrate- Kaushambi And 5 Others

.....Respondent(s)

Counsel for Petitioner(s)	:	Ram Lakhan Kanoujia
Counsel for Respondent(s)	:	C.S.C.

Court No. - 33

HON'BLE VIKAS BUDHWAR, J.

In Re: Correction Application No.2 of 2025

1. By way of present correction application, correction has been sought in order dated 16.12.2025 in paragraph nos. 2, second line for deletion of the word "Kaushambi" while substituting the same with "Manjhanpur" and in para-3, deleting the word "Manjhanpur" while substituting the same with "Chail".

2. The application accordingly is **allowed**.

January 8, 2026

N.S.Rathour

(Vikas Budhwar,J.)